

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL PRINCIPAL BENCH
AT NEW DELHI

O.A No.253/2023

Raja Muzaffar Bhat

V/s

Union Territory of J&K & Ors.

In the matter of: - Report in terms of the order dated 13-04-2023 on behalf of District Magistrate Poonch

May it please your Lordships:-

The report is most respectfully submitted as under:

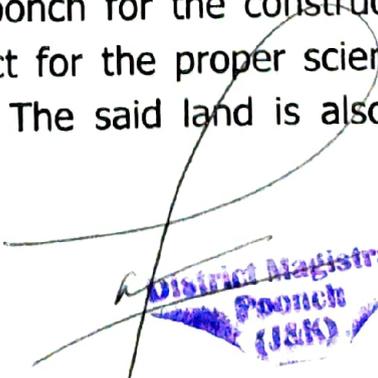
1. That the applicant filed the instant application against unscientific dumping of solid waste and bio-medical waste in the area falling between Sher-E-Kashmir Bridge (NH 144 A) and the confluence of Poonch River and Betar Nala, near Poonch Town, Jammu & Kashmir.
2. That in compliance to the directions passed by the Hon'ble Tribunal, the answering respondent called the meeting of Health Department and Municipal Council Poonch in which Health Department intimated that there is no dumping of Bio Medical Waste in Poonch as Medical Department has signed MOU with Anmol Health Care Jammu and said firm collects

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the Bio Medical Waste from Health Care institutions of this District to the site of disposal located outside the District.

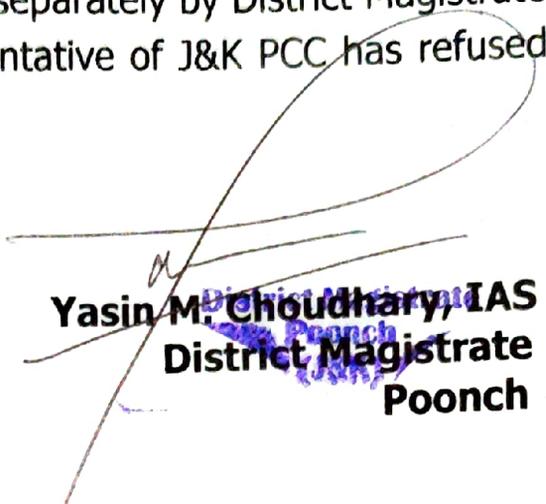
3. That Municipal Council Poonch was directed to resolve the issue for disposal of Municipal Solid Waste in an environmental friendly and scientific manner. In this regard, following remedial measures are being taken;
 - I. Compost pit is being constructed with honeycomb structure for processing of wet waste collected from Municipal Council.
 - II. Leachate generated shall be collected in leachate pit and will be circulated also in compost Pit to maintain moisture level.
 - III. No ground water will be contaminated.
 - IV. Simultaneously, natural evaporation process will also take place.
 - V. Bio- culture and enzymes will be used for fast degradation of wet waste and for odor control.
 - VI. Greenery will be developed across the plant boundary.

4. That a site for establishment of material recovery facilities/waste process center including composting units was identified and transferred but after joint inspection by the concerned team, it has been found that the land transferred to Municipal Council Poonch is not feasible for the construction of Solid Waste Management Facility due to high variation in contour/ topography. Now another, piece of State land measuring 09 Kanal has been identified at Ward No. 11 Mohalla Shankar Nagar Poonch for the construction of Solid Waste Management Project for the proper scientific disposal of Municipal Solid Waste. The said land is also feasible for


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construction and processing of Municipal Solid Waste. The same shall be transferred to Municipal Council Poonch after following the due procedure.

5. The report is being submitted separately by District Magistrate Poonch as the District representative of J&K PCC has refused to file joint report.


Yasin M. Choudhary, IAS
District Magistrate
Poonch

Place: Poonch

Dated: 11.07.2023